

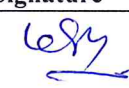
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.100/9/HDB/2017
NAME OF THE COMPANY	Ksheeraabad Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Vijay Nirman Company Pvt Ltd
NAME OF THE RESPONDENT(S)	Ksheeraabad Constructions Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. SURESH KUMAR	Adv.	Sureshkumar@gmail.com 684	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Venkateswara Rao	GM	9849230681	

T. V. L-NARASIMHA RAO
IRP



Heard Dr P.V. Amarnadha Prasad and Shri K. Suresh Kumar, Learned Counsel for the Petitioner, Shri R. Venkateswara Rao, General Manager of the Respondent Company and Shri T.V.L. Narasimha Rao, Learned IRP.

The Learned Counsel for the Petitioner submit that the case is still pending before the Hon'ble High Court. At the request of the Learned Counsel for the Petitioner, Post the case on 17.11.2017.


Member (T)

Bm


Member (J)